## COURT-1

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 233 of 2017 & IA No. 578 and 579 of 2017

Dated: 3<sup>rd</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Jodhpur Vidyut Vitran Nigam Limited .... Appellant(s)

Vs.

Ultratech Cement Limited & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seeshadri

Mr. Neha Garg

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for RERC

## ORDER

Issue notice on the appeal as we well as on the I.A. No. 578 of 2017 (Appl. for stay) to the Respondents returnable on 31.08.2017. Mr. Raj Kumar Mehta takes notice on behalf of State Commission. Dasti, in addition, is permitted.

List the matter on <u>31.08.2017</u>. Tag to Appeal No. 197 of 2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson